NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/617/(IB)/2017

NAME OF THE PETITIONER(S)

: FOCUS INFRA SOLUTIONS

NAME OF THE RESPONDENT(S)

: COGNIZANT TECHNOLOGY SOLUTIONS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. SRICHARAN LANGSAKAJAN

2 JOHN ZACHARIAH

Council for letitionia A.B.

ORDER

Counsels for both the parties are present and filed the joint memo for settling the outstanding debt. The same is taken on record. In terms of the joint memo filed by both the parties, the Application stands **disposed of**. The joint memo shall form part of the order.

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MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)